

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

58

O.A. No.964 OF 1999

New Delhi, this the 26th day of April, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (J)

1. Muneesh Rajani S/o Shri C.L. Rajani,
aged 33 year,
R/o 9, Shanti Niwas,
Janpath Lane, New Delhi-110001.
2. Nirmal Nangia S/o Shri P.S. Nangia
aged 32 years,
R/oI-iii, Sarojini Nagar,
New Delhi-110023.
3. Anil Gandhi S/o Shri M.K. Gandhi,
aged 31 years
R/o CP-55, Maurya Enclave,
Delhi-110034.
4. Jitendra Kumar Gogia,
Aged 33 years,
O/o Addl. CIT Range-15,
New Delhi.
5. Harishchandra Bantwal S/o Late Shri B.Babu,
Aged 47 years,
R/o L-2/26B, DDA Flats,
Kalkaji New Delhi-110019.

....Applicants

(By Advocate : Shri A.K. Behra)

Versus

1. Union of India through
Secretary, Revenue,
Ministry of Finance,
North Block,
New Delhi-110001.
2. Chairman,
Central Board of Direct Taxes,
North Block, New Delhi-1.
3. Chief Commissioner of Income-Tax,
Delhi-I, Central Revenue Building,
I.P. Estate, New Delhi-110002.
4. Secretary,
Ministry of Personnel, Public Grievances &
Pensions,
Department of Personnel & Training,
North Block, New Delhi-110001.
5. J.S. Tanwar, S/o B.S. Tanwar,
R/o INZ-153, Naraina,
New Delhi-28.

6. Shri A.K. Gupta S/o Shri A.N. Gupta,
R/o A-177, Dayanand
Colony, Lajpat Nagar,
New Delhi
7. T.C. Malhotra S/o G.C. Malhotra
R/o 535 Bhola Nagar,
Shahadara, Delhi-31.
8. Shri T.R. Katyal S/o C.L. Katyal
R/o LU-48, Pitampura,
New Delhi.
9. Shri Kailash Mittal S/o Shri B.P. Mittal
R/o Block-76 Qtr-3-D,
Kali Bazar Marg,
New Delhi.
10. Shri J.L. Mamtani S/o Lt. Shri M.R. Mamtani
R/o Qtr.43, Sec-2,
Sadiq Nagar, New Delhi.
11. Mrs. Kamlesh Kumar W/o Shri Vijay Pratap Singh
R/o 19-D, Block-K,
Saket New Delhi.
12. Shri Surinder Pal Sood S/o Late O.P. Sood,
R/o KP-230, Pitampura
New Delhi-34.

.....Respondents
(By Advocates: Shri V.P. Uppal for official
respondents, i.e., R-1 to R-4
Shri G.D. Gupta with Shri Pramod Gupta
for private respondents)

ORDER (ORAL)

Hon'ble Shri Justice V.S. Aggarwal, Chairman :

Learned counsel for the applicants, keeping in
view the amended reply dated 12.3.2003, does not press
the present application.

Accordingly, the OA is dismissed as withdrawn.

(Govindan S. Tampi)
Member (A)

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(V.S. Aggarwal)
Chairman